

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)	03-02-2024	Ajay Kumar Vs Luxur Cables Pvt Ltd	ghav Naray	8860662882		13-02-2024
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	OMP (COMM)	OMP (COMM)/92	25-01-2024	Union Of India	Dm Prakash	9818199103	ssociates@gm	02.02.2024
			310	CS (COMM)	CS (COMM)/176/2	30-01-2024	Vikas Jain Vs Aleema Gupta		9968722450	magupta@gm	14.02.2024
			310	OMP (COMM)	OMP (I) (COMM)	02-02-2024	Idfc First Bank	Yank Maha	9873347330	mahajan05@ya	16.02.2024
			310	CS (COMM)	CS (COMM)/187/2	02-02-2024	Ashish Papers	P S M Gupta	9810235448	guptag@gmail.c	20.02.2024
			310	CS (COMM)	CS (COMM)/136/2	22-01-2024	Navrang Oham	Aditya Puri	9650944850	fo@Reignlegal	23.02.2024
			310	CS (COMM)	CS (COMM)/195/2	17-01-2022	M/S M.M ENT	Aditya Puri	9650944850	fo@Reignlegal	28.02.2024
			310	CS (COMM)	CS (COMM)/145/2	24-01-2024	M/s Taurus Ap	proze Ahme	9810016199	zehmd@gmail.c	28.02.2024
			310	CS (COMM)	CS (COMM)/269/2	20-02-2024	Sona Cereal Pro	Nikhil Garg	9718353555	-	28.02.2024

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL									
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL									
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	RECOVERY	CS (COMM) 256/2023		M/S ODITI APPLIANCES LLP V/S M/SR MALHOTRA ENTERPRISES	AMIT DHANKA		NOT MENTIONED	13-01-2024	
				RECOVERY	CS (COMM) 79/2023		M/S PRATIK INTERNATIONAL V/S AVAANTE INTERNATIONAL COMPANY	AMIT KUMAR	882035069		25-01-2024	
				RECOVERY	CS (COMM) 941/2023		KUMAR & S KUMAR V/S SUASCASINDUATRIES INDIA PVT.LTD	SUBODH KUMAR	9811375940			
				RECOVERY	CS (COMM) 359/2023		SH. PRINCE KUMAR V/S SH. YUGNANI KUMAR	NEERAJ GUPTA	9811267045			
				RECOVERY	CS (COMM) 253/2023		M/S FIXWELL INDUSTRIES V/S M/S SAMPANN MACHINERY	AMENDE RA KUMAR DUBEY	9599801188	NOT MENTIONED	45444	
				RECOVERY	CS (COMM) 867/2023		TV NETWORK TODAY V/S ENORMOUS SPARTS		NOT MENTIONED	NOT MENTIONED	45475	
				RECOVERY	CS (COMM) 885/2023		SBI V/S PARMINDER SING	SUNIL SEHRAWAT	9999330725		23-01-2024	

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				RECOVERY	CS (COMM) 490/2023		UCO BANK V/S SHIVAN LAMBA	SHIKAND KUMAR	9818038100	NOT MENTIONED	25-01-2024	
				RECOVERY	CS (COMM) 812/2023		ICICI BANK V/S SAGAR	ALOK KUMAR	991000126		18-01-2021	
				RECOVERY	CS (COMM) 272/2023		IMPERIAL FOODS V/S SANJAY	RUDRAKS V/SH KAUSHIK	9873398752			
				RECOVERY	CS (COMM) 546/2023		KOHINOOR RIBBON FACTORY V/S ORIENT CRAFT LTD UNIT 2	ARVIND GUPTA	9811317311			
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL									
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL									
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL									
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL									
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	COMMERCIAL SUIT	357/2020	06.08.2020	HUGO BOSS TRADE MARK Vs ARUN KUMAR	SH KAPIL GUPTA	9873164160	28.02.2024		

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				COMMERCIAL SUIT	343/2020	09.07.2020	THE POLO LAUREN COMPANY Vs ARUN KUMAR	SH KAPIL GUPTA	9873164160	28.02.2024		
				EX/COMM	84/2023	01.04.2023	M/S S S LAMBA Vs M/S AB OPTIQUE EYE EAR AND SPEECH	SH UMESH SHARMA	9868235388	28.02.2024		
				COMMERCIAL SUIT	713/2023	22.12.2023	FAIRWEALTH FINANCIAL SERVICES LTD Vs ECL FINANCE LIMITED	SH TARANG AGGARWAL	9899032907	26.02.204		
				COMMERCIAL SUIT	667/2023	04.12.2023	1-----	SH ROHIT PAL	9999020047	23.02.2024		
				COMMERCIAL SUIT	736/2022	26.08.2022	UOI Vs SANJAY GUPTA	JITENDER GARG AND ASSOCIATES	9810197621	30.02.2024		
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL									
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL									
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	w Court Bl	Commercial	CS (COMM) 59/2024	03.02.2024	Gf Toll Road Private Limited Vs Pinnacle Media Network Private Limited	ABHAY SINGH	738944445		03.02.2024	
			w Court Bl	Commercial	CS (COMM)/61/2024	05.02.2024	State Bank Of India Vs Seero	DHARMENDRA SINGH	8800784740		05.02.2024	

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			w Court Bl	Commercial	CS (COMM)/596/2023	31.10.2023	THREE ACES GLOBAL LOGISTICS PVT LTD Vs J K P IMPEX (INDIA) PVT LTD	UDAY KUMAR	1140115487		03.02.2024	
			w Court Bl	Commercial	EX.(COMM) 281/2023	26.09.2023	AJAY SIKRI Vs BUDHAN SINGH TANWAR	MUKESH KUMAR	9810346487		09.02.2024	
			w Court Bl	Commercial	EX.(COMM) 799/2018	11.09.2018	M/S SUPREME INDUSTRIES LTD. Vs M/S INTERMOLDE INDIA	R.K.AGGA RWAL	NOT PROVIDED	NOT PROVIDED	13.02.2024	
			w Court Bl	Commercial	CS (COMM) 551/2023	09.10.2023	M/S VISHWAS INDIA WATER PROOFING CO Vs VINAY SAINI AND ANR	R.B.BHAR GAV	NOT PROVIDED	NOT PROVIDED	27.02.2024	
			w Court Bl	Commercial	OMP(I)COM M 427/2024	29.02.2024	Vivek Phanswal Vs NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED	RISHABH DHEER	8280079686		29.02.2024	
25	SH. SANDEEP YADAV	South	NIL									
26	SH. RAJEEV BANSAL	South	29, New Court Block-II	Commercial	OMP (I) (COMM.)/194/2024	22.01.2024	Toyota Financial Services India Ltd Vs Bharti Lakhmani	RAJESH JANGRA(P),	9958726491		01.02.2024	
			29, New Court Block-II	Commercial	CS (Comm) 388/2022	02.07.2022	HMZ Laboratories Pvt. Ltd. Vs.Kingdom Hotels and Resorts Pvt. Ltd.	MALINI SUD	9717496266		05.02.2024	
			29, New Court Block-II	Commercial	OMP (I) (COMM.)/324/2024	02.02.2024	Toyota Financial Services India Ltd Vs Kanchan Savita Haribhau	RAJESH JANGRA(P),	9958726491		07.02.2024	

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			29, New Court Block-II	Commercial	OMP (I) (COMM.)/332/2024	02.02.2024	Toyota Financial Services India Ltd Vs Dineshbhai Bharvad	RAJESH JANGRA(P),	9958726491		08.02.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM.)/79/2024	10.01.2024	Kotak Mahindra Bank Vs. Lokesh Kumar	Parv Mahajan	9643646534		08.02.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM.)/279/2024	30.01.2024	Dhara Motors Finance Ltd. Vs. Ajit Singh	J. K. Yadav	9999855157		09.02.2024
			29, New Court Block-II	Commercial	CS (Comm) 418/2022	19.07.2022	Purple Monkey Vs. Greatest Common Factor Pvt. Ltd. & Ors.	Mritunjay Kumar	8130990609		13.02.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM.)/384/2024	19.02.2024	Kotak Mahindra Bank Vs. Vikram Singh	RAJESH JANGRA(P),	9958726491		22.02.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM.)/377/2024	14-02-2024	Dhara Motors Finance Ltd Vs Laxmi Builders	J K YADAV(P),	9999855157		22.02.2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS (COMM)/519/2023	45181	DELHI ACADEMY MEDICAL SCIENCE VS JASWANT SINGH	Chetan Roy	9811735248		15-02-2024
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/349/2023	11-04-2023	BHUSHAN DEALMARK PRIVATE LIMITED Vs MR. HASIN SOLE PROP. OF M/S D H CONSTRUCTION	HIMANSHU GARG	N/A	N/A	16.02.2024

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					OMM/932/	07-10-2023	LTD. VS CARD	IAN ISSR	N/A	N/A	21.02.2024
					COMM/24/2	11-01-2024	Flaktgroup India Pvt Ltd Vs Sepe Limited	XIT MEH	N/A	N/A	21.02.2024
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	22	Commercial Suit	CS (COMM)/963/2023	14-10-2023	SAHIL KUMAR AND ANR. Vs M/S LIAISON LOBBIST INDIA AND ANR.	Suraj Bhan	9.65E+009		18-04-2024
			22	Commercial Suit	CS (COMM)/177/2021	17-03-2021	GROUPE SEB INDIA PVT LTD Vs PLANMAN HR PRIVATE LIMITED	DEEPAK SAHNI	9.90E+009		08-04-2024

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/67/2024	05-02-2024	Punjab National Bank Vs Ankush KUMAR	Vikram Gola(P),	9811244209	VIKRAMG	--	
				Commercial Suit	CS (COMM)/73/2024	07-02-2024	State Bank Of India Vs MR Saif Uddin Mazumdar	KRISHA N KUMAR(P),	9.99E+009	KRISHEN	--	
				Commercial Suit	CS (COMM)/87/2024	12-02-2024	Punjab National Bank Vs Praveen Arora	Alisha Gaba(P),	9953265353	SHARMAY	--	
				Commercial Suit	CS (COMM)/88/2024	12-02-2024	Man Machine Car Care Pvt Ltd Vs Shilpi Jain	Natwar Rai(P),	9.82E+009	NATWARI	--	
				Commercial Suit	CS (COMM)/85/2024	12-02-2024	Communication System Vs BGRG Electrosoft Private Limited	megha batra(P),	9992227799	MEGHAB	--	
				Commercial Suit	CS (COMM)/92/2024	13-02-2024	M/S SN OVERSEAS Vs M/S GENESIS TECHTRON AND ANR	ANUBHA V TYAGI(P),	9818257310	ANUBHAV	--	
				Commercial Suit	Misc DJ/111/2024	14-02-2024	Janta Cargo Transport Private Limited Vs Internaonal Print O Pac Ltd	Ashutosh Verma(P),	8.86E+009	ASHUTOS	--	
				Commercial Suit	CS (COMM)/110/2024	17-02-2024	Super Milk Preducts Private Limited Vs Pyare Lal Laxmi Narayan and Sons	Ravi Ranjan(P),	9971495605	RAVIRAN	--	
				Commercial Suit	CS (COMM)/113/2024	20-02-2024	M/s Gulshan Polyols Limited through its Authorised Representative Vs M/S Sai Enterprises through its Prop/AR	Madhur Verma(P),	9716707407	MADHUV	--	

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				EXECUTION COMM	EXECUTION (COMM)/45/2024	22-02-2024	M/S Sundaram Finance Ltd Vs Naresh Kaushik And Anr	NITESH KUMAR(P),	8.49E+009	SHIVAKR	--
				Commercial Suit	CS (COMM)/19/2024	23-02-2024	Punjab National Bank Vs Mohit Verma	Indra Narain(P),	9311824970	ASSOCIAT	--
				Commercial Suit	CS (COMM)/122/2024	24-02-2024	ICICI Bank Limited Vs Rajiv Kathuria	MANISH DEWAN(P),	9.21E+009	MANISH@	--
				Commercial Suit	CS (COMM)/126/2024	26-02-2024	Wings Security Services Through Proprietor Vs Labour Department	BHARAT SAREN(P),	9811667443	BHARATS	--
				Commercial Suit	CS (COMM)/125/2024	26-02-2024	Axis Bank Limited Vs Danish Javed	VIMAL KHURANA(P),	9034281318	ANIRUDH	--
				Commercial Suit	CS (COMM)/131/2024	27-02-2024	ICICI BANK LIMITED Vs M/S Product Players	MANISH DEWAN(P),	9.21E+009	MANISH@	--
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS NIRJA BHATIA	SOUTH-EAST	30	COMMERCIAL	83/2024	09.02.2024	SBI vs Sukhbir	Irishan K	9910577700	tumar@gn	15.03.2024
				COMMERCIAL	74/2024	07.02.2024	Applied Electro Magnetic Pvt Ltd vs M/S Zelotic Technology Pvt Ltd	Mr. Anubhav Gupta	9818218885	manishka	11.03.2024

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				COMMERCIAL	489/2022	24.05.2022	Hari Singh vs Dynamic Aura LLP	Mr. Brahma Nand Prasad	9818615398	brahmananda@gmail.com	28.02.2024
				COMMERCIAL	95/2024	14.02.2024	M/S Suvi Export vs M/S Zeus Fashion	Mr. Vishal Garg	9810171302	advrahulgarg@yahoo.co.in	14.03.2024
				COMMERCIAL	82/2024	11.03.2024	M/S Inch Enviro Technologies Pvt Ltd Vs TPS Infrastructure Ltd	Mr. Harshita Goel	8.30E+009	advharshi@rediffmail.com	27.02.2024
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL								
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								

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36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL									
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		101	CS COMM	01/2024	27-01-2024	KEERTI GUPTA & ANR. V/S GRANITE HILL PROPERTIES PVT. LTD.	A BHATTAR	9810407612		03-02-2024	
			101	CS COMM	409/2023	26-10-2023	STATE BANK OF INDIA V/S RITU BALA	SURESH KUMAR	9810099445	-	05-02-2024	
			101	CS COMM	410/2023	26-10-2023	STATE BANK OF INDIA V/S MR. PRASHANT MURLIDHAR SHENDRE	SURESH KUMAR	9810099445	-	05-02-2024	
			101	CS COMM	418/2023	31-10-2023	KIPS LEARNING PVT. LTD. V/S WASIM UL HAQUE	RESHTH J	9871206484		07-02-2024	
			101	CS COMM	287/2023	14-08-2023	SUDHA ELECTRICAL V/S RAHUL CABLES PVT. LTD.	A SHEKHA	9810209981		08-02-2024	
			101	CS COMM	288/2023	05-08-2023	SUDHA INFRAELECTRICAL PVT. LTD. V/S RAHUL CABLES PVT. LTD.	A SHEKHA	9810209981		08-02-2024	
			101	CS COMM	128/2023	01-04-2023	M/S SSMP INDUSTRIES LTD. V/S NANDHI FOOD PRODUCTS PVT. LTD.	/ SHANKA	9810075779		09-02-2024	
			101	CS COMM	416/2022	24-12-2022	BABA COMPUTERS V/S AADHAR COMPUTECH PVT. LTD.	BHAM V	7017930978		12-02-2024	

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			101	CS COMM	29/2024	16-01-2024	ASHWANI VERMA V/S DIXY INDIA & ORS.	ADHIR KUMAR	9899978028		17-02-2024
			101	CS COMM	257/2023	19-07-2023	PUNJAB NATIONAL BANK V/S M/S SSAWAN CREATIONS	SHI KAPOOR	9871253307		24-02-2024
			101	CS COMM	43/2024	31-01-2024	PUNJAB NATIONAL BANK V/S MANISH MEHTA	SEENA GUPTA	9654336403		26-02-2024
			101	CS COMM	65/2024	20-02-2024	M/S RELIABLE DIAGNOSTICS V/S M/S KANTVAM HEALTHCARE PVT. LTD.	ANITA BHATT	9312503532	-	01-03-2024
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL) COURT	NORTH-EAST	201, New Building KKD	CS(COMM)	130/2023	13.12.2023	Jasmine Hygiene Products Private Limited	Dinesh Yadav	9811194067	advdinesh82@gmail.com	24.02.2024
			DO	CS(COMM)	6/2024	11.01.2024	PUNJAB NATIONAL BANK Vs LAXMAN SINGH RAWAT PROPRIETOR OF MESSERS LAWAN	QUAISAR ALI	9999802592		04.03.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	06-07-2023	RITA BHATI VS. M/S MEDICORES HOMEOPATHIC LABORATORY LTD.	Sh. Vishal	9.87E+009	medicores	02/06/2024
					CS (COMM)	10-01-2024	SARAOGI SUPER SALES PVT. LTD. VS ARUN KUMAR KHANDLWAL	Sh. Varun	8285672608,	advocatevarunbedi(cj)gmail.com	02/07/2024
					CS (COMM)	27-09-2023	SAB IMPEX PVT. LTD.	Sh. Pankaj	8.29E+009	advocatevarunbedi@gmail.com	02/02/2024

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42	SH. REETESH SINGH		NIL								
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL								

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44	SH.VINOD YADAV	North-West	NIL									
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL									
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL									
47	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL									
48	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL									
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL									
Total						95						